

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 102/BB/ 2017	-	For compliance of office objections raised by registry	Rule-7 of I&B	Alucast Auto Parts Ltd. Vs

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. Dr. K. S. Ravichandran, Pcs
+
S. Jayalakshmi, Adv
for KSR & Co Company
Secretaries LLP.
8940597602

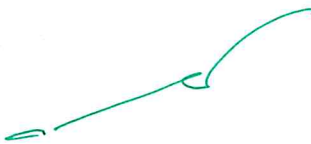
for Compromise
Debtors



The matter is listed today for admission. Counsel has filed a memo along with annexure and contended that the objections raised by the Registry are complied. The Tribunal at the first instance before admission, wanted to order notice to the financial creditors of the petitioner company. Counsel for petitioner agreed that notices may be ordered to the financial creditors of the corporate applicant/petitioner company.

Therefore, issue notice to the financial creditors No.1 to 5. Registry to prepare notices and the petitioner to collect the notices from the Registry and serve them on the financial creditors.

List it for hearing on 14.11.2017.



MEMBER (J)



MEMBER (T)